



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP/1/CB/ 2014	TP 118/ 2016	Hearing	237	Haridas Pottath Vs Peerless Engineering Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. HARI 9444035493	COUNSEL FOR R ₁ & R ₂	
2.	K.V SATISH 8884321355	COUNSEL FOR PETITIONER	

The matter is listed today for orders. Orders not prepared. Suo-motu reopened. In this matter, we have heard both sides at length. Therefore, there is no need to hear the counsels again.

Therefore, the matter is listed for orders on 22.08.2017.


MEMBER (J)


MEMBER (T)